

### EDUCATION THROUGH RADIO

\*618. **Shri Ibrahim:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether there was any proposal for educating the masses through Radio; and

(b) if so, why the scheme has not yet been given effect to?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (b). Apart from the general programmes of All India Radio, which are also meant for educating the masses, special broadcasts are undertaken for rural and industrial populations. There are also school broadcasts for education in the narrow sense. It is not clear to what special scheme the hon. member is referring.

### VALUE OF STANDARD ACRE

\*619. **Shri Gidwani:** Will the Minister of **Rehabilitation** be pleased to refer to the reply to starred question No. 692 asked on the 8th September, 1954 and state:

(a) whether Government have come to a definite decision regarding the fixation of the value of Standard Acre of agricultural land; and

(b) whether it is a fact that while giving compensation to the inmates of destitute homes the value of Standard Acre has been calculated at Rs. 350?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) The matter is still under consideration.

(b) Yes. The figure of Rs. 350 per standard acre has been provisionally adopted if such claimants are paid in cash.

### INDIANS IN CEYLON

\*621. **Shri Krishnacharya Joshi:** Will the **Prime Minister** be pleased to state:

(a) the total number of persons who have been repatriated to India after

the recent talks between Prime Ministers of India and Ceylon in Delhi on the issue of registration of Indians in Ceylon; and

(b) the steps taken by Government to rehabilitate them?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) Only those who are indisputably Indian nationals and whose temporary residence permits issued by the Government of Ceylon have expired are being repatriated to India. The recent talks had no reference to them.

From the 11th September to 9th November, 1954, 605 persons have left Ceylon after receiving quit notices under the repatriation scheme of the Government of Ceylon.

About three times this number, have left Ceylon in the same period voluntarily, though they held valid Temporary Residence Permits and could have stayed on for some more time if they wished.

(b) Those who have arrived so far are settling down in normal life, without any assistance from the Government. The situation is being watched closely and the question of their rehabilitation will be taken up if need arises for it.

### COAL

455. **Sardar Iqbal Singh:** Will the Minister of **Production** be pleased to state the estimated total tonnage of coal likely to be raised from different collieries and the tonnage likely to be moved by the wagons this year?

**The Minister of Production (Shri K. C. Reddy):** It is presumed that information is required by the Member regarding the anticipated total raisings and despatches of coal in India during this year. The raisings and despatches are expected to be approximately 36 million tons and 32 million tons respectively.